

DIVISION BENCH

ITEM NO. 101 to 114

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 03rd October, 2023

Attendance-Cum-Order Sheet of the Hearing.

101- CP (IB) No.371/ALD/2019

NAME OF THE COMPANY	RAJ KUMAR SHARMA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

102- CP (IB) No.372/ALD/2019

NAME OF THE COMPANY	ARUN SHARMA V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	7 IBC

103- CP (IB) No.108/ALD/2022

NAME OF THE COMPANY	STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.
UNDER SECTION	7 IBC

104- CP (IB) No.23/ALD/2019

NAME OF THE COMPANY	JAYCON INFRASTRUCTURE LTD V/S M/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

105- CP (IB) No.216/ALD/2019

NAME OF THE COMPANY	PHOSPHATE INDIA PVT LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

106- CP (IB) No.48/ALD/2021

NAME OF THE COMPANY	KANODIA INFRATECH LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

107- CP (IB) No.62/ALD/2022

NAME OF THE COMPANY	VOLTAS LIMITED V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

108- CP (IB) No.95/ALD/2022

NAME OF THE COMPANY	R.K. ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

109- CP (IB) No.96/ALD/2022

NAME OF THE COMPANY	DIAMOND ROAD LINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

110- CP (IB) No.97/ALD/2022

NAME OF THE COMPANY	ANAND CARRYING CORPORATION V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

111- CP (IB) No.98/ALD/2022

NAME OF THE COMPANY	MAHAVIR ROADLINES V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

112- CP (IB) No.99/ALD/2022

NAME OF THE COMPANY	LUCKY FREIGHT CARRIERS V/S JAIPRAKASH ASSOCIATES LIMITED
UNDER SECTION	9 IBC

113- CP (IB) No.23/ALD/2023

NAME OF THE COMPANY	SHYAM COAL COMPOANY V/S V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

114- CP (IB) No.24/ALD/2023

NAME OF THE COMPANY	AWADH ENTERPRISES V/S V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Devendra Singh with : *Applicant in person in
Item No.101 & 102*

Sh. Raj Kumar Sharma

Sh. Sandeep Arora, Adv. : *For the Financial Creditor in
Item No.103*

Sh. R.P. Agarwal, Sr. Adv. : *For the Jaiprakash Associates Ltd.*
Assisted by Sh. Abhishek Tripathi, Adv.

ORDER

CP (IB) No.108/ALD/2022

Ld. Sr. Counsels representing the Financial Creditor and the Corporate Debtor are physically present.

1. Ld. Sr. Counsel representing the Corporate Debtor has made his part submissions on behalf of the Corporate Debtor in Item No.103, the argument to continue on 12th October, 2023 at 2:30 pm
2. Other petitions are also adjourned for 12th October, 2023 at 2:30 pm.
3. The photocopy of this order be placed on record on all the connected matters.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

03rd October, 2023

Bipul Kumar Tiwari
(Stenographer)